

Nature of case-A.B.A  
Filing no.-8145/2020

Md. Irfan Vs. The State of Jharkhand.  
Advocate Name- Shekhar Prasad Sinha

**DEFECTS:-**

- 9(i) Presentation form may be filled up completely.
- (ii) Affidavit dt. is missing at page no 1 in the certificate of Oath Commissioner.
- (iii) Name of P.S stated at para 1 and prayer portion does not tally with registered part of F.I.R.
- (iv) Pagination of Annex 1, after page no. 8, may be arranged properly.
- (v) Multiple pagination appears at Annex 1.